

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1701
ANSWERED ON:25.07.2002
INCREASE IN PRICE OF CNG
M.H. AMBAREESH;PUTTASWAMY GOWDA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Committee headed by Shri Bhure Lal to go into the sudden price increase in CNG has given its findings;
- (b) if so, the details thereof;
- (c) whether the price hike by the Indraprastha Gas Limited (IGL) was necessary; and
- (d) if so, the actual profit earned by the IGL after the enhancement in the price of CNG?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINIS
PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) No, Sir. Shri Bhure Lal has sought two weeks time extension from the Hon'ble Supreme Court for submitting the report on CNG price increase.
- (c) Yes, Sir.
- (d) CNG price was revised on 28th April 2002. Financial results are known after the completion of the financial year. The impact of CNG price revision can be analyzed in the next financial year.